

**Central Administrative Tribunal
Jaipur Bench, JAIPUR**

OA No.91/2011
MA 57/2011

This the 17th day of March, 2011

Hon'ble Shri Justice K.S.Rathore, Member (Judicial)

Soni Devi Wife of Late Shri Ratanlal aged about 70 years, resident of House No. 722, Lodho ka Mohalla, behind Minerwa Talkies, Sanganerigate, Jaipur.

...Applicant

(By Advocate: Shri H. N. Mishra)

- V E R S U S -

1. Union of India through, Secretary to the Government of India, Department of Posts, Ministry of Communication & Information & Technology, New Delhi.
2. Director General (Post) Department of Posts, Ministry of Communication, Information and Technology, New Delhi.
3. Chief Post Master General Rajasthan Circle, General Post Office, M.I. Road, Jaipur.
4. Sr. Superintendent of Post Offices Jaipur City Division Jaipur.

.....Respondents

ORDER (ORAL)

Without awaiting the decision on the representation so filed by the applicant, present OA has been filed for seeking appointment on compassionate ground to a family member. It is considered necessary to direct respondents to decide the same and if applicant is aggrieved by the decision taken on



the representation of applicant by the respondents, applicant may file fresh OA, if so advised.

2. With these observations, the present OA is dismissed as premature.
3. In view of order passed in the OA, no order is required to be passed in the MA.

K. S. Rathore

(Justice K.S. Rathore)
Member (Judicial)

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